

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 269  
(To be answered on the 25<sup>th</sup> February 2016)**

**AIR INDIA FLIGHT MISHAP**

**269.        SHRIMATI K. MARAGATHAM**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

**(a) whether any incident of cracking of the cockpit windshield in a Lucknow bound Air India flight from New Delhi has come to the notice of the government;**

**(b) if so, the detail thereof;**

**(c) whether the Directorate General of Civil Aviation (DGCA) has ordered any probe into this mishap; and**

**(d) if so, the details and the findings thereof and the action taken thereon?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

**(a) to (d): Yes, Madam. During the operation of Air India flight with registration No.VT-EPC from Delhi to Lucknow on 20.12.2015, aircraft experienced windshield crack on the commander's side. Aircraft returned to Delhi after 1 hour and 14 minutes. During the investigation, it was observed that the crack was in the outer ply of the windshield which is not a significant safety issue. Rectification was carried out as per the procedures.**

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